

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No.46/(MAH)/2016
CA No.


CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2016

NAME OF THE PARTIES: Shri. Chandrashekhar Bellad
V/s.
M/s. Orion Offset Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Dr S. K. Jain	PCC for Petitioner	

ORDER

C.A. 32/2016 & I.A. 50/2016 in C.P. 46/397-398/CLB/MB/MAH/2016

1. Ld. Counsel for both the sides are present.
2. In C.A. 32, Respondent is challenging the maintainability of the Petition. The Petitioner in C.P. 46 has not filed the reply so far on the ground that certain documents were demanded in I.A. 50 which are listed therein.
3. The Bench is directing Respondent No.1 to place the original documents as listed in I.A. 50 in a sealed cover on or before 15th November, 2016 to the Bench Officer / Registrar, NCLT, Mumbai Bench. ✓
4. On receipt, the matter shall be fixed for hearing on **14th December, 2016**. On that date, I.A. 50 and C.A. 32 in C.P.46 shall be heard.

Date: 26.10.2016

sd/-
Shri M.K. Shrawat
Member (Judicial)